

(d) Self-sufficiency has been achieved in Nitrogen to the extent of approximately 87% of the annual consumption. India has very limited resource for phosphatic fertiliser and its import, therefore, will continue both in the form of finished fertilisers as well as raw materials and intermediates. There is no known and commercially exploitable resource of potash available in the country and the entire requirement of potassic fertiliser is, therefore, being met by import. A number of projects have been lined up for inclusion in the 8th Plan. The projects currently under implementation and those likely to be included in the 8th plan, when commissioned, will improve the availability from the indigenous sources.

Abolition of Lease System in NDMC Markets

2242. SHRI P.M. SAYEED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have received some proposals to abolish lease system in all the NDMC markets in the capital;

(b) if so, the reaction of the Government thereto; and

(c) the time by which a decision in the matter is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM): (a) to (c). No, Sir. The N.D.M.C. has also reported that the shops in the NDMC markets are allotted on licence basis and, therefore, the question of abolition of lease system does not arise.

[*Translation*]

Committee for Granting Licences to Sugar Factories

2243. SHRI YASHWANTRAO PATIL: Will the Minister of FOOD be pleased to state:

(a) whether the Government have constituted a committee for granting approval to sugar factories and for their expansion;

(b) if so, the composition and terms of reference of that committee; and

(c) the time by which the said committee is likely to take decision in regard to new sugar factories?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). Consequent upon the issue of the revised guidelines, Government have constituted a new ten-member Screening Committee to scrutinize the applications received for grant of Latter of Intent/Industrial Licences for establishment of new Sugar factories and expansion in the existing sugar factories, A copy of the Office Memorandum dated 11.11.91 issued in this regard in given in the include Statement.

(c) Keeping in view the guidelines and the phased availability of capacity for licensing, the Committee would hold its meeting from time to time to scrutinize the pending applications.

STATEMENT

*No. 1-4/90-SPY (D.II)
Government of India
Ministry of Food*

New Delhi, dated the 11th November, 1991

Office Memorandum

Subject:- Constitution of Screening Committee for scrutinis-